

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1095/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Punjab National Bank
 V/s.
 Anand Distiller Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	<i>Mukund Pankey Waz</i>	<i>Advocate</i>	<i>[Signature]</i>

ORDER

CP No.1095/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.11.2017.

Sd/-

V. NALLASENAPATHY
 Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)